

- | | |
|--|--|
| <ol style="list-style-type: none"> 4. The International Airports Authority (Amendment) Bill, 1985. 5. The Bonded Labour System (Abolition) Amendment Bill, 1985. 6. The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1985. 7. The President's Pension (Amendment) Bill, 1985. 8. The Central Excises and Salt (Amendment) Bill, 1985. 9. The Customs (Amendment) Bill, 1985. 10. The Agricultural and Processed Food Products Export Cess Bill, 1985. 11. The Central Excise Tariff Bill, 1985. 12. The Additional Duties of Excise (Textiles and Textile Articles) Amendment Bill, 1985. 13. The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1985. 14. The Customs Tariff (Amendment) Bill, 1985. | <ol style="list-style-type: none"> 6. The Payment of Bonus (Second Amendment) Bill, 1985. 7. The Aircraft (Amendment) Bill, 1985. 8. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1985. 9. The Salaries and Allowances of Ministers (Amendment) Bill, 1985. 10. The Salary and Allowances of Leaders of Opposition in Parliament (Amendment) Bill, 1985. 11. The Banking Laws (Amendment) Bill, 1985. 12. The Inland Waterways Authority of India Bill, 1985. 13. The Futwah-Islampur Light Railway Line (Nationalisation) Bill, 1985. 14. The Sick Industrial Companies (Special Provisions) Bill, 1985. 15. The Agricultural and Processed Food Products Export Development Authority Bill, 1985. 16. The Delegated Legislation Provisions (Amendment) Bill, 1985. |
|--|--|

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following sixteen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 18th November, 1985 :

1. The Employment of Children (Amendment) Bill, 1985.
2. The Unit Trust of India (Amendment) Bill, 1985.
3. The National Airports Authority Bill, 1985.
4. The Citizenship (Amendment) Bill, 1985.
5. The Lighthouse (Amendment) Bill, 1985.

12.14 hrs.

ESTIMATES COMMITTEE

[English]

Twenty-Third and Twenty-Fourth Reports

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the following Reports of the Estimates Committee :

- (i) Twenty-Third Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Seventy-Sixth Report (Seventh Lok Sabha) on the Ministry of Commerce-Chief Controller of Imports and Exports.

- (ii) Twenty-Fourth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Seventy-Fifth Report (Seventh Lok Sabha) on the Ministry of Transport (Department of Civil Aviation)—DGCA.

— — —

RAILWAY CONVENTION COMMITTEE

[English]

Third Report

SHRI SUBHASH YADAV (Khargone) : I beg to present the Third Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of Dividend for the year 1986-87 and other Ancillary matters'.

— — —

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : Sir, with your permission, I rise to announce that Government Business in this House during the week commencing Monday, the 24th February, 1986 will consist of :

1. Discussion on the Motion of Thanks on the President's Address.
2. Discussion on the Resolution seeking disapproval of the Ravi and Beas Waters Tribunal Ordinance, 1986 and consideration and passing of the Ravi and Beas Waters Tribunal Bill, 1986.
3. Consideration of any item of Government Business carried over from today's Order Paper.

As members are already aware, the Railway Budget for 1986-87 would be presented on Wednesday, the 26th February, 1986, after disposal of Questions and the

General Budget for 1986-87, on Friday the 28th February, 1986, at 5.00 P.M.

[Translation]

SHRI PRATAP BHANU SHARMA (Vidisha) : Mr. Speaker, Sir, extensive damage was caused to the rabi crop due to severe hailstorm which lashed Madhya Pradesh recently. Crops worth crores of rupees of the farmers of the State have been damaged and as a result thereof, lakhs of people are facing an uncertain future. According to the preliminary reports, about 75 tehsils have been affected by the hailstorm and natural calamities whereas 12 districts are already in the grip of drought where immediate relief is needed. Therefore, I would request that keeping in view the natural calamities being faced by the farmers of Madhya Pradesh, the Central Government should provide grant to the State and this item may be included in the next week's agenda.

[English]

SHRI V. S. KRISHNA IYER (Bangalore South) : Sir, the following item may be included in the next week's agenda.

In Bangalore Doordarshan Kendra, PADMAVYYHA Programme similar to the programme of the JANAVANI of Delhi Doordarshan Kendra was started some months ago and they had interviewed some of the Karnataka Government Ministers under that programme. This programme was very popular in Karnataka especially in Bangalore City. Now suddenly the Bangalore Doordarshan Kendra authorities stopped interviewing of Karnataka Government Officers and other prominent personalities in different fields. The main idea of interviewing the Ministers is to bring a rapport between the viewers and the Ministers. This is one of the powerful media through which public can ventilate their grievances to the concerned Minister and get remedial measures.

Since this is a very useful programme which is in local language, i.e., Kannada, it is necessary to continue interviewing of Karnataka Government Ministers immediately by Bangalore Doordarshan Kendra through PADMAVYYHA Programme.